

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-123/2003/4341/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
Principal Judge,
Family Court, Nalbari.

Dated Guwahati the 17th May, 2024.

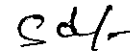
Sub: **Station leave permission.**

Ref:- Your letter No.FC.NLB/08/2019/435 dtd. 11.05.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 12.05.2024 till the morning of 16.05.2024**, as prayed for. The Counsellor, Family Court, Nalbari, and in his absence, the Chief Judicial Magistrate, Nalbari would remain in charge of your Court and Office during your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-123/2003/4342-4343/A, dated , 17-05-2024

Copy to.

1. The Chief Judicial Magistrate, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

